

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vistar Metal Industries Private Limited Date of Commencement of Liquidation: 10-07-2023; List of Stakeholders as on Date: 15-09-2023; Name of IP: Mr.Sunil Kumar Agarwal ; Process Number: 1; Last 5 digitof registration number: 12178

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	4777033861	2	4742324409		34709451		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	14	410973000	14	410973000				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	43000469	6	43000469				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	422103799	8	421152077		951722		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		30	5653111129	30	5617449955	0	35661173	0	